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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :


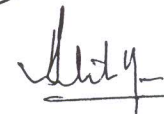
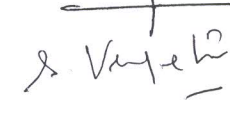

PETITION NUMBER : TCP/172/2016

NAME OF THE PETITIONER(S) : M. Padippurakadu Veeran Kutty & another

NAME OF THE RESPONDENT(S) : M/s Alpha Helical Pumps Private Limited & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. VINAY S	for R1, R2	
2. Anjali Menon	for R3	
3. S. VENKATESHAN for S. SATHIYANARAYANA.	for Federal Bank R4 (in CA)	
4. PRIYADARSHINI N for TK BHASKAR	Counsel for Petitioner	

**ORDER**

Counsel for petitioner present. Counsel representing R1 to R2, counsel for R3 and counsel for R4 are present. The counsel for the petitioner submitted that they have not filed reply to the documents submitted by R2 and prayed for time to seek instructions from their clients. Counsel for petitioner seeks more time in order to get a fair opportunity to represent their side. As far as the CA-1/2016 is concerned, counsel for R3 has also raised the same plea and even stated that she is not aware of the order dated 10.11.2016 passed by this Bench. R3 was represented by Ms Shubha M Nair on 18.10.2016. It is seen that R3 has been represented continuously by different counsels. Counsel for R1 & R2 has made a statement that he is not going to make any further submission in relation to the CA. The counsels have been given fair opportunity but they have not responded accordingly and vehemently prayed seeking some more opportunity to represent their clients. In view of it, the counsel for petitioner and counsel for R3 have liberty to file their written submissions alongwith documents by 05.12.2016 in reply to the submissions made by the counsel for R1 & R2. Accordingly, the CA is reserved for order.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)